

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14308/2010

(From the judgement and order dated 06/10/2009 in AA No. 2/2008 of
the HIGH COURT OF BOMBAY AT AURANGABAD)

STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

M/S. ARK BUILDERS PVT.LTD.

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr.Uday U.Lalit,Sr.Adv.
Mr.Sanjay V.Kharde,Adv.
Ms. Asha Gopalan Nair,Adv.

For Respondent(s) Mr.Shirish Deshpande,Adv.
Mr. Aniruddha P. Mayee,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for two weeks.
In the meantime, it will be open to the respondent to bring
some additional documents on record.

(S.S.R. Krishna)
Court Master

(S. Sarangi)
A.R.-cum-P.S.